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SLP(C)No. 20602 OF 2002
ITEM No.25

Court No. 3

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.20602/2002

(From the judgement and order dated 03/05/2002 in SBCRP 672/99
of The HIGH COURT OF RAJASTHAN AT JAIPUR)

RAFIQUE BIBI (D) BY LRS.

Petitioner (s)

VERSUS

SAYED WALIUDDIN (D) BY LRS. & ORS.

Respondent (s)

(With Appln(s). for declaring petnr. as Major and with prayer for
interim relief and office report)

Date : 22/08/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s)Mr. O.P. Sharma, Sr.Adv.
Mr. R.C. Gubrele,Adv.

Mr. K.R. Gupta, Adv.
Ms. Nanita Sharma, Adv.
Mr. Vivek Sharma, Adv.
Mr. Abhishek Atrey, Adv.

For Respondent (s)Ms. Anjali Doshi, Adv.
Ms. Ruchi Kohli, Adv.
Mr. Sushil Kumar Jain, Av.
Mr. R.C. Kohli,Adv.

UPON hearing counsel the Court made the following
O R D E R

After hearing the learned counsel for the parties, the Court reserved its judgment.

(N. Annapurna)
Court Master

(Radha R. Bhatia)
Court Master